

**WRITTEN ANSWERS TO STARRED AND UNSTARRED QUESTIONS
SET FOR THE 20TH OCTOBER 2008 #**

Development of Chiria Mines

***21. SHRI JAI PRAKASH NARAYAN SINGH:**
SHRI C. RAMACHANDRAIAH:

Will the Minister of MINES be pleased to state:

(a) whether it is a fact that M/s Arcelor Mittal has shown interest in joining hands with Steel Authority of India Ltd. (SAIL), and is open for a Joint Venture (JV) agreement for developing the Chiria Mines;

(b) if so, the complete details in this regard; and

(c) the steps taken by Government to resolve the ongoing dispute between SAIL and the Jharkhand Government over Chiria Mines?

THE MINISTER OF MINES (SHRI SIS RAM OLA): (a) No such proposal has been brought to the notice of Ministry of Mines.

(b) Does not arise.

(c) Differences between SAIL and the State Government of Jharkhand are the subject matter of court proceedings.

Beggars selling children in Kolkata

†*22. SHRI SHREEGOPAL VYAS:
SHRI BALAVANT ALIAS BAL APTE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that beggars are selling children in Kolkata;

(b) whether it is also a fact that this practice is not being controlled due to corruption; and

(c) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) The State Government of West Bengal have informed that it is not a fact that beggars are selling children in Kolkata.

(b) and (c) Do not arise in view of above.

Judges (Inquiry) Bill

***23. SHRI RAMDAS AGARWAL:** Will the Minister of LAW AND JUSTICE be pleased to state:

#The sitting of the Rajya Sabha on Monday, the 20th October, 2008 was adjourned on account of the passing away of Shri Laxminarayan Sharma a sitting member. Answers to questions put down in the list for that day were laid on the table of the House on Tuesday, the 21st October, 2008.

†Original notice of the question was received in Hindi.